

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 298 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2020**

Name of the Company:

Satya Saxena
V/s
Cadila Healthcare Ltd & Ors

Section:

Section 59 of Co.Act,2013

ORDER

No one appeared for the Appellant.

Learned PCS Mr. Manoj Hurkut appeared for the Respondent nos. 1 & 2.

Learned PCA Mr. Malay Pandit appeared for the Respondent no. 4

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 11.11.2020

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 13th day of October 2020.